

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: SUMMER VACATION 2016 - Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana and the State of Andhra Pradesh - **GRANTED.**

ORDER ROC.NO. 2676/2016-B.SPL., Dt. 30.04.2016.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana and the State of Andhra Pradesh are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2016 term wise in **Column No.3** and also incharge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3		4
ADILABAD DISTRICT				
1.	SMT. G. UDAYA GOWRI Prl. District and Sessions Judge, Adilabad		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
2.	SMT. SUNEETHA KUNCHALA, Chairman, Permanent Lok Adalat, Adilabad.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-IV Addl. District Judge, Adilabad.
3.	SMT. ARUNA SARIKA, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
4.	K. VENKATESWARLU; III Addl. District and Sessions Judge, Adilabad at Asifabad		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
ANANTAPURAM DISTRICT				
5.	A. HARI HARANADHA SARMA, Prl. District and Sessions Judge, Anantapuram		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram
6.	P. SUBRAHMANYA KUMAR, I Addl. District and Sessions Judge, Anantapuram		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram
7.	D. RAMULU, II Addl. District and Sessions Judge, Hindupur.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Anantapuram
8.	SMT. B. SUNITHA III Addl. District and Sessions Judge (FTC), Anantapuram.	02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Anantapuram
9.	K.VENKATA RAMANA REDDY, VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Anantapuram
10.	SMT. K.V. MAHALAKSHMI, Chairman, Permanent Lok Adalat, Anantapuram.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram.

CHITTOOR DISTRICT				
11.	CH.K. DURGA RAO, Prl. District and Sessions Judge, Chittoor		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SC's & ST's (POA) Act, 1989- cum-IV Addl. District Judge, Tirupati
12.	DR.S.S.S. JAYA RAJU, II Addl. District and Sessions Judge, Madanapalle		17.05.2016 To 30.05.2016	XI Addl. District and Sessions Judge, Piler.
13.	P.V. RAMBABU III Addl. District and Sessions Judge, Tirupati .		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Tirupati.
14.	S. NAGARJUNA, Special Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-IV Addl. District Judge, Tirupati	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Tirupati.
15.	B. SYAM SUNDER Judge, Family Court-cum-V Addl. District Judge, Tirupati		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Tirupati.
16.	K. CHIDANANDA, VIII Addl. District and Sessions Judge, Chittoor	02.05.2016 To 15.05.2016		IX Addl. District and Sessions Judge, Chittoor
17.	G. KABARDHI, IX Addl. District and Sessions Judge, Chittoor		17.05.2016 To 30.05.2016	VIII Addl. District and Sessions Judge, Chittoor
18.	G. ADINARAYANA, XI Addl. District and Sessions Judge, Piler.	02.05.2016 To 15.05.2016		II Addl. District and Sessions Judge, Madanapalle.
19.	V. NAGESWAR RAO, Chairman, Permanent Lok Adalat, Chittoor		17.05.2016 To 30.05.2016	Prl. District and Sessions Judge, Chittoor
EAST GODAVARI DISTRICT				
20.	MS. B.S. BHANUMATHI, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, East Godavari at Rajahmundry.
21.	A.V. RAVINDRA BABU, I Addl. District and Sessions Judge, East Godavari at Rajahmundry.		17.05.2016 To 30.05.2016	Judge, Family Court- cum- IX Addl. District Judge, East Godavari at Rajahmundry.
22.	SMT. J. SRILAKSHMI, III Addl. District and Sessions Judge, East Godavari at Kaknada.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakinada.
23.	SMT. B. GAYATHRI Chairman, LRAT-cum-IV Addl. District Judge, Kakinada.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Kakinada, East Godavari District.
24.	C. PURUSHOTHAM KUMAR, Judge, Family Court-cum- IX Addl. District Judge, East Godavari at Rajahmundry.	02.05.2016 To 15.05.2016		V Addl. District and Sessions Judge, Rajahmundry.
25.	Y. PARASURAM V Addl. District and Sessions Judge, Rajahmundry.		17.05.2016 To 30.05.2016	Judge, Family Court- cum- IX Addl. District Judge, East Godavari at Rajahmundry.
26.	Y. GANAPATHI RAO, VI Addl. District and Sessions Judge, Kakinada.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- IV Addl. District Judge, Kakinada.

27.	N. MALYADRI, Chairman, Permanent Lok Adalat, East Godavari at Rajahmundry.		17.05.2016 To 30.05.2016	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.
GUNTUR DISTRICT				
28.	S.M. RAFEE, Prl. District and Sessions Judge, Guntur.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
29.	G. GOPI CHAND, I Addl. District and Sessions Judge, Guntur.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
30.	V. NAGESWARA RAO, II Addl. District and Sessions Judge, Guntur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Guntur
31.	MOULANA JUNAID AHMED, III Addl. District and Sessions Judge, Guntur.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
32.	G. SRINIVAS Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Guntur
33.	C. LAKSHMINARAYANA, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur.
34.	SMT. B. MANJARI Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
35.	K. JAYA KUMAR, XIII Addl. District and Sessions Judge Narsaraopet.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur.
36.	M. VENGAIAH, XI Addl. District and Sessions Judge, Guntur at Tenali		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur
37.	N. ANANDA RAO, Chairman, Permanent Lok Adalat, Guntur.			Vacation permission application not received
HYDERABAD DISTRICT CITY CIVIL COURT				
38.	N. BALAYOGI, Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
39.	D. VISHNU PRASADA REDDY, I Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2016 To 30.05.2016	Judge, Family Court, Secunderabad.
40.	P.V. RAMANA RAYULU II Addl. Chief Judge, City Civil Court, Hyderabad	02.05.2016 To 15.05.2016		I Addl. Spl. Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
41.	K. SANGAREDDY III Addl. Chief Judge, City Civil Court, Hyderabad	02.05.2016 To 15.05.2016		IX Addl. Chief Judge, City Civil Court, Hyderabad.
42.	N. VICTOR IMMANUEL Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court-cum- Addl. Chief Judge, City Civil Court, Secunderabad.

43.	SMT. CH. SANTHA KUMARI Judge, Family Court-cum- Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2016 To 15.05.2016		XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
44.	SMT. G. RADHA RANI, Judge, Family Court-cum- Addl. Chief Judge, City Civil Court, Secunderabad.	02.05.2016 To 15.05.2016		XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
45.	C. VENKATESH, IX Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
46.	M. LAXMAN X Addl. Chief Judge, City Civil Court, Hyderabad		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
47.	SMT. G.V.N.BHARATHA LAXMI, XI Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
48.	SMT. K. SAILAJA, XII Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2016 To 30.05.2016	Judge, Family Court, Secunderabad
49.	V. SRINIVAS XXVII Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2016 To 30.05.2016	Judge, Family Court, Secunderabad
50.	N. JAYARAJ, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
51.	P. KASI VISWESWARA RAO XXV Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
52.	K.B. GANGEYUDU, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
53.	SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
HYDERABAD METROPOLITAN SESSIONS JUDGES				
54.	SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad		17.05.2016 To 30.05.2016	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.
55.	D. TIRUMALA RAO, I Addl. Metropolitan Sessions Judge-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad		17.05.2016 To 30.05.2016	Special Judge for Trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum- VI Addl. Metropolitan Sessions Judge, Secunderabad.
56.	S. RADHA KRISHNA MURTHY, II Addl. Metropolitan Sessions Judge-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	Addl. Sessions Judge for trial of Communal Offence-cum-VII Addl. M.S.J., Hyderabad- cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.

57.	K. RAJ KUMAR, Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad		17.05.2016 To 30.05.2016	III Addl. Special Judge for C.B.I. Cases, Hyderabad.
58.	K. RAVINDER REDDY IV Addl. Metropolitan Sessions Judge, Hyderabad- cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2016 To 15.05.2016		Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad
59.	G. SREENIVASULU Special Judge for Trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum- VI Addl. Metropolitan Sessions Judge, Secunderabad.	02.05.2016 To 15.05.2016		Spl. Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.
60.	B. SAI KALYAN CHAKRA- VARTHI, Addl. Sessions Judge for trial of Communal Offence- cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2016 To 15.05.2016		II Addl. Metropolitan Sessions Judge-cum- XVI Addl. Chief Judge, City Civil Court, Hyderabad.
61.	SMT. S. PRAVEENA, Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Special Judge for C.B.I. Cases, Hyderabad.
62.	G. SARDAR MOHAN RAO, Addl. Metropolitan Sessions Court for trial of Jubilee Hills Car Bomb Blast Case- cum-Addl. Family Court- cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.	02.05.2016 To 15.05.2016		Spl. Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.
HYDERABAD CITY SMALL CAUSES COURT				
63.	MS. J. UMA DEVI, Chief Judge, City Small Causes Court, Hyderabad.		17.05.2016 To 30.05.2016	Addl. Chief Judge, City Small Causes Court, Hyderabad.
64.	D. SHAAM MOHAN RAO, Addl. Chief Judge, City Small Causes Court, Hyderabad.	02.05.2016 To 15.05.2016		Chief Judge, City Small Causes Court, Hyderabad
HYDERABAD TRIBUNALS, LABOUR COURTS AND CBI COURTS				
65.	T. MURALIDHAR, Chairman, Industrial Tribunal-I, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.
66.	V. SEETHARAMA AVADHANI, Chairman, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.

67.	SMT. D. SARALA KUMARI, Chairman, Co-operative Tribunal, Hyderabad.			She applied half pay leave for 45 days from 16.04.2016 to 31.05.2016
68.	V. SRINIVASA ANJANEYA MURTHY, Presiding Officer, A.P. Wakf Tribunal, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.
69.	Ch. Ramesh Babu, Presiding Officer, Labour Court - I, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum- Addl. Chief Judge, City Civil Court, Secunderabad.
70.	M. VENKATARAMANA Prl. Special Judge for CBI Cases, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Special Judge for CBI Cases, Hyderabad.
71.	B.V.L.N. CHAKRAVARTHY, III Addl. Special Judge for CBI Cases, Hyderabad.	02.05.2016 To 15.05.2016		Prl. Special Judge for CBI Cases, Hyderabad.
KADAPA DISTRICT				
72.	N. RAGHAVA RAO, Prl. District and Sessions Judge, Kadapa		17.05.2016 To 30.05.2016	VI Addl. District and Sessions Judge, Kadapa
73.	G. ANWAR BASHA, Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Kadapa		17.05.2016 To 30.05.2016	VI Addl. District and Sessions Judge, Kadapa
74.	V.V. SRINIVASA MURTHY, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	02.05.2016 To 15.05.2016		Special Judge for trial of cases under SC's & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa
75.	M. TIRUMALA RAO, V Addl. District and Sessions Judge, Kadapa at Rayachoti.	02.05.2016 To 15.05.2016		Special Judge for trial of cases under SC's & STs (POA) Act-cum-IV Addl. District Judge, Kadapa.
76.	SRI V.APPA RAO, Chairman, Permanent Lok Adalat for PUS, Kadapa.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-VI A.D.J., Kadapa.
KARIMNAGAR DISTRICT				
77.	B. NAGAMARUTHI SARMA, Prl. District and Sessions Judge, Karimnagar.		17.05.2016 To 30.05.2016	The Chairman, Permanent Lok Adalat, Karimnagar.
78.	B. SURESH, I Addl. District and Sessions Judge, Karimnagar.		17.05.2016 To 30.05.2016	The Special Judge for SPE & ACB Cases, Karimnagar.
79.	P. RANJAN KUMAR, II Addl. District and Sessions Judge, Jagtial.		17.05.2016 To 30.05.2016	The Special Judge for SPE & ACB Cases, Karimnagar.
80.	SMT. K. SUJANA, Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Karimnagar.
81.	SRI D. VASUDEVA RAO, Chairman, Permanent Lok Adalat, Karimnagar.	02.05.2016 To 15.05.2016		II Addl. District and Sessions Judge, Jagtial.

82.	G. VENKATA KRISHNAIAH, Chairman, Industrial Tribunal-cum-Presiding officer, Labour Court, Godavarikhani.		17.05.2016 To 30.05.2016	The Special Judge for SPE & ACB Cases, Karimnagar.
83.	P. BHASKAR RAO, Special Judge for trial of Anti Corruption Bureau Cases, Karimnagar.	02.05.2016 To 15.05.2016		II Addl. District and Sessions Judge, Jagtial.
KHAMMAM DISTRICT				
84.	CH. VIJAYA MOHAN Prl. District and Sessions Judge, Khammam.		17.05.2016 To 30.05.2016	V Addl. District and Sessions Judge, Kothagudem.
85.	DR. V. RADHA KRISHNA KRUPA SAGAR, I Addl. District and Sessions Judge, Khammam.		17.05.2016 To 30.05.2016	V Addl. District and Sessions Judge, Kothagudem
86.	M.V. BHASKAR RAO, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Khammam.
KRISHNA DISTRICT				
87.	B. RAVINDRA BABU, Prl. District and Sessions Judge, Krishna at Machilipatnam.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Krishna at Machilipatnam
88.	M. RAMA KRISHNA, I Addl. District and Sessions Judge, Machilipatnam.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Krishna at Machilipatnam
89.	SMT. G. SWARNALATHA, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District Judge, Machilipatnam	02.05.2016 To 15.05.2016		VI Addl. District and Sessions Judge, Krishna at Machilipatnam.
90.	R. NIRANJAN, MSJ-cum-II Addl. District and Sessions Judge, Vijayawada.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Vijayawada.
91.	A. GIRIDHAR, Special Judge for SPE and ACB Cases-cum-III Addl. District Judge-cum-Addl. MSJ, Vijayawada.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Vijayawada
92.	G. DURGAIAH, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Vijayawada.
93.	SMT. G. ANUPAMA CHAKRAVARTHI, Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Vijayawada.
94.	M. SRIKANTHA CHARY, XIV Addl. District and Sessions Judge, Vijayawada.		17.05.2016 To 30.05.2016	XII Addl. District and Sessions Judge, Vijayawada.
95.	V. SRIRAMA CHANDRA MURTHY, Chairman, Co-operative Tribunal, Vijayawada.		17.05.2016 To 30.05.2016	VIII Addl. District and Sessions Judge, Vijayawada.

96.	G. VALLABHA NAIDU, XI Addl. District and Sessions Judge, Gudiwada, Krishna District.		17.05.2016 To 30.05.2016	XV Addl. District and Sessions Judge, Nuzvid
97.	T. MALLIKARJUNA RAO, VI Addl. District and Sessions Judge, Machilipatnam		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Krishna at Machilipatnam
98.	CHINNAM SETTY RAJU, IX Addl. District and Sessions Judge (FTC), Machilipatnam.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Krishna at Machilipatnam
99.	ERUGULA BHIMA RAO, VII Addl. District and Sessions Judge, Vijayawada.		17.05.2016 To 30.05.2016	VIII Addl. District and Sessions Judge, Vijayawada.
100.	KUM. C. YAMINI, VIII Addl. District and Sessions Judge, Vijayawada.	02.05.2016 To 15.05.2016		VII Addl. District and Sessions Judge, Vijayawada
101.	N. RAMESH BABU, XII Addl. District and Sessions Judge, Vijayawada.	02.05.2016 To 15.05.2016		XIII Addl. District and Sessions Judge, Vijayawada.
102.	P. MURALIMOHAN REDDY, XIII Addl. District and Sessions Judge (FTC), Vijayawada.		17.05.2016 To 30.05.2016	XII Addl. District and Sessions Judge, Vijayawada.
103.	S. VENKATESWARA PRASAD, XV Addl. District and Sessions Judge, Nuzvid.	02.05.2016 To 15.05.2016		XI Addl. District and Sessions Judge, Gudiwada.
104.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.		17.05.2016 To 30.05.2016	VIII Addl. District and Sessions Judge, Vijayawada.
KURNOOL DISTRICT				
105.	SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.	02.05.2016 To 15.05.2016		Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.
106.	SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.	02.05.2016 To 15.05.2016		Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.
107.	SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.		17.05.2016 To 30.05.2016	V Addl. District and Sessions Judge, Nandyal,
108.	T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Kurnool.
109.	V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Kurnool.
110.	K. SUDHAKAR, Special Judge for SPE and ACB Cases-cum-Addl. District Judge, Kurnool.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Kurnool.
111.	G. MOHAN KUMAR, V Addl. District and Sessions Judge, Nandyal.	02.05.2016 To 15.05.2016		III Addl. District Judge, Nandyal.

MAHABUBNAGAR DISTRICT				
112.	B. SIVANAGI REDDY, Prl. District and Sessions Judge, Mahabubnagar	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Mahabubnagar
113.	CH.K. BHUPATHI, I Addl. District and Sessions Judge, Mahabubnagar.		17.05.2016 TO 30.05.2016	Judge, Family Court- cum- VIII Addl. District Judge, Mahabubnagar.
114.	P. PRABHAKAR, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.		17.05.2016 TO 30.05.2016	Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Mahabubnagar.
115.	SMT. KOKA RADHA DEVI, Judge, Family Court-cum- VIII Addl. District Judge, Mahabubnagar.	02.05.2016 TO 15.05.2016		Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.
116.	A. SRINIVASA KUMAR, IX Addl. District and Sessions Judge, Wanaparthy.	02.05.2016 TO 15.05.2016		Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.
MEDAK DISTRICT				
117.	M.V. RAMANA NAIDU, Prl. District and Sessions Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
118.	SMT. A. BHARATHI, I Addl. District and Sessions Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
119.	SMT. G. RAJANI, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District Judge, Medak at Sangareddy.	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Medak at Sangareddy.
120.	M. SANTHA RAJU, Judge, Family Court-cum- VII Addl. District Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
121.	SMT. B. PRATHIMA, VI Addl. District and Sessions Judge, Siddipet.	02.05.2016 TO 15.05.2016		VIII Addl. District and Sessions Judge, Medak.
122.	N. RAJ KUMAR, VIII Addl. District and Sessions Judge, Medak.		17.05.2016 TO 30.05.2016	VI Addl. District and Sessions Judge, Siddipet.
NALGONDA DISTRICT				
123.	MANTRI RAMAKRISHNA SUNITHA, I Addl. District and Sessions Judge, Nalgonda.	02.05.2016 To 15.05.2016		Judge, Family Court, Nalgonda
124.	SHAIK RAZAK-UZ-ZAMA, Chairman, LRAT- cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Nalgonda.

125.	MS. C.P. VINDESWARI, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.	02.05.2016 To 15.05.2016		Judge, Family Court, Nalgonda.
126.	SMT. PREMA RAJESWARI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda.
127.	K. AJITHA SIMHA RAO, VIII Addl. District and Sessions Judge, Miryalaguda.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.
NELLORE DISTRICT				
128.	SMT. K. SYAMALA DEVI, I Addl. District and Sessions Judge, Nellore.		17.05.2016 TO 30.05.2016	Spl. Judge for SPE & ACB Cases-cum-II Addl. District Judge, Nellore.
129.	S.V. NARASIMHA RAJU, Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Nellore
130.	M. KRISHNAPPA, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Nellore.
131.	B.R. MADHUSUDHAN RAO, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		VII Addl. District and Sessions Judge, Gudur
132.	B. PAPI REDDY, III Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.
133.	CH. RAMACHANDRA MURTHY, IV Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.
134.	P. GURAPPA, VII Addl. District and Sessions Judge, Gudur.		17.05.2016 To 30.05.2016	Judge, Family Court-cum-VI Addl. District Judge, Nellore.
NIZAMABAD DISTRICT				
135.	G. KANAKA SUNDAR, Prl. District and Sessions Judge, Nizamabad.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Nizamabad
136.	K. RAVINDRA SINGH, I Addl. District and Sessions Judge, Nizamabad.		17.05.2016 To 30.05.2016	Prl. District and Sessions Judge, Nizamabad
137.	SMT. E. TIRUMALA DEVI, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District Judge, Nizamabad.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-Addl. District and Sessions Judge, Nizamabad.

138.	P. UDAY KUMAR Judge, Family Court, Nizamabad.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District Judge, Nizamabad.
139.	S. GOVERDHAN REDDY, VII Addl. District and Sessions Judge, Nizamabad at Bodhan.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
PRAKASAM DISTRICT				
140.	K.V. VIJAYA KUMAR, Prl. District and Sessions Judge, Prakasam at Ongole.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Ongole
141.	SHAIK MOHD. ISMAIL, I Addl. District and Sessions Judge, Prakasam at Ongole.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-VIII Addl. District Judge, Prakasam at Ongole.
142.	R.J. VISWANADHAM, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-VIII Addl. District Judge, Prakasam at Ongole.
143.	V. MOHAN KUMAR, Judge, Family Court-cum- VIII Addl. District Judge, Prakasam at Ongole.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.
144.	SMT. R. SRIDEVI, VI Addl. District and Sessions Judge, Prakasam at Markapur.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.
145.	B.B. NAGENDRA RAO, Chairman, Permanent, Lok Adalat, Prakasam at Ongole.	02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Ongole.
RANGAREDDY DISTRICT				
146.	P. VINJENDER Prl. District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
147.	M. GANDHI, Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District.	02.05.2016 To 15.05.2016		XIII Addl. District and Sessions Judge, R.R. District.
148.	K. SRINIVASA RAO, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Rangareddy District at L.B.Nagar.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
149.	D. HEMANTH KUMAR, III Additional District and Sessions Judge, R.R. District.	02.05.2016 To 15.05.2016		IV Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
150.	V. NIRANJAN RAO, IV Additional District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.

151.	DR. T. SRINIVASA RAO, V Addl. District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
152.	K. RANGA RAO XII Additional District and Sessions Judge Vikarabad, Rangareddy District.	02.05.2016 To 15.05.2016		XIII Addl. District and Sessions Judge, R.R. District.
153.	T. VENKATESWARA REDDY, XVI Addl. District and Sessions Judge, Malkajgiri.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum-II Addl. District and Sessions Judge, R.R. District.
154.	S.V.V. NATHA REDDY, VIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
155.	SMT. D. LAKSHMI KAMESWARI, XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum-II Addl. District and Sessions Judge, R.R. District.
156.	V.VARA PRASAD, XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum-II Addl. District and Sessions Judge, R.R. District.
157.	SYED LATEEF-UR-RAHMAN, XV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.	02.05.2016 To 15.05.2016		VIII Addl. District and Sessions Judge, R.R. District.
SRIKAKULAM DISTRICT				
158.	SMT. V.B. NIRMALA GEETHAMBA, Prl. District and Sessions Judge, Srikakulam.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Srikakulam.
159.	B. GAUTHAM PRASAD, I Addl. District and Sessions Judge, Srikakulam.		17.05.2016 To 30.05.2016	Judge, Family Court-cum-III A.D.J., Srikakulam.
160.	SMT. K. SUDHAMANI, Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Srikakulam.
161.	V. GOPALA KRISHNA RAO, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District Judge, Srikakulam.	02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Srikakulam.
162.	SMT. M. BABITHA, VI Addl. District and Sessions Judge, Sompeta.		17.05.2016 To 30.05.2016	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
VISAKHAPATNAM DISTRICT				
163.	V. JAYA SURYA, Prl. District and Sessions Judge, Visakhapatnam.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Visakhapatnam.

164.	N. NARASINGA RAO, Metropolitan Sessions Judge-cum-I Addl. District Judge, Visakhapatnam.	02.05.2016 To 15.05.2016		Spl. Judge for trial of Cases under SC's & ST's (POA) Act, Visakhapatnam.
165.	U. SATYA RAO, II Addl. District & Sessions Judge, Visakhapatnam.	02.05.2016 To 15.05.2016		Spl. Judge for trial of Cases under SC's & ST's (POA) Act, Visakhapatnam.
166.	K. SURYA RAO, III Addl. District and Sessions Judge-cum-Special Judge for SPE & ACB Cases, Visakhapatnam.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Visakhapatnam.
167.	G. GOPI, IV Addl. District and Sessions Judge, Visakhapatnam.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-V Addl. District Judge, Visakhapatnam.
168.	A. PARDEHA SARADHI, Judge, Family Court,-cum-V Addl. District and Sessions Judge, Visakhapatnam.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Visakhapatnam.
169.	T. VENUGOPALA RAO, Judge, Addl. Family Court, Visakhapatnam.		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Visakhapatnam.
170.	SMT. P. ANNAPURNA, Chairman, Permanent Lok Adalat, Visakhapatnam.		17.05.2016 To 30.05.2016	Metropolitan Sessions Judge-cum-I Addl. District Judge, Visakhapatnam.
171.	A. VARA PRASAD RAO, Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.		17.05.2016 To 30.05.2016	VII Addl. District and Sessions Judge, Visakhapatnam.
172.	SMT. A. GAYATHRI DEVI, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam.	02.05.2016 To 15.05.2016		Spl. Judge for SPE & ACB Cases-cum-III Addl. District Judge, Visakhapatnam.
173.	SMT. G. SUNITHA, I Addl. Special Judge for CBI Cases, Visakhapatnam.		17.05.2016 To 30.05.2016	II Addl. Spl. Judge for C.B.I. Cases, Visakhapatnam.
174.	K. SIVA RAMA KRISHNA, II Addl. Special Judge for CBI Cases, Visakhapatnam.	02.05.2016 To 15.05.2016		I Addl. Spl. Judge for C.B.I. Cases, Visakhapatnam.
175.	SMT. P. V. JYOTHIRMAI, Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Visakhapatnam.
176.	K. NAGESWARA RAO, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-XI Addl. District Judge, Visakhapatnam		17.05.2016 To 30.05.2016	VII Addl. District and Sessions Judge, (FTC), Visakhapatnam.
177.	CH. KISHORE KUMAR, XII Addl. District and Sessions Judge, Visakhapatnam.	02.05.2016 To 15.05.2016		Judge, Addl. Family Court, Visakhapatnam.
178.	SMT. S. SARADHA DEVI, (Adhoc DJ) VII Addl. District and Sessions Judge (FTC), Visakhapatnam.	02.05.2016 To 15.05.2016		Chairman, Permanent Lok Adalat, Visakhapatnam.
179.	CH. BALAGANGADEHARA TILAK ROY, X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Visakhapatnam.

180.	N. SRINIVASA RAO, XIII Addl. District and Sessions Judge Gajuwaka, Visakhapatnam District		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Visakhapatnam.
VIZIANAGARAM DISTRICT				
181.	M. LAKSHMI NARAYANA, Prl. District and Sessions Judge, Vizianagaram.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Vizianagaram.
182.	K.V. RAMANAJI RAO, I Addl. District and Sessions Judge, Vizianagaram.	02.05.2016 To 15.05.2016		II Addl. District and Sessions Judge, Parvathipuram
183.	B. SRINIVASA RAO, Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.	02.05.2016 To 13.05.2016 (The officer confined his vacation only for 12 days)		II Addl. District and Sessions Judge, Parvathipuram
184.	V. VENKATESWAR RAO Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District Judge, Vizianagaram.		17.05.2016 To 30.05.2016	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram
185.	H. CHANDRA SEKHAR, II Addl. District and Sessions Judge, Parvathipuram.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Vizianagaram.
WARANGAL DISTRICT				
186.	C. VIJAYA SARADHI ACHARYULU, Prl. District and Sessions Judge, Warangal.	02.05.2016 To 15.05.2016		Chairman, LRAT-cum-II Addl. District and Sessions Judge, Warangal.
187.	K.B. NARASIMHULU, I Addl. District and Sessions Judge, Warangal.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-III Addl. District Judge, Warangal.
188.	SMT. Y. RENUKA, Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District Judge, Warangal.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Warangal.
189.	D. CHIRANJEEVULU, Judge, Family Court-cum-III Addl. District Judge, Warangal.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Warangal.
190.	B.S. JAGJEEVAN KUMAR, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Warangal.
191.	N. SOLOMON RAJU, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
192.	SRI P.V. RAMANA RAO, Chairman, Permanent Lok Adalat, Warangal.	02.05.2016 To 15.05.2016		Judge, Family Court-cum-III Addl. District Judge, Warangal.
WEST GODAVARI DISTRICT				
193.	N. TUKARAMJI, Prl. District and Sessions Judge, West Godavari at Eluru.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.

194.	Y. LAKSHMANA RAO, I Addl. District and Sessions Judge, West Godavari at Eluru.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.
195.	SMT. K. SAI RAMA DEVI, Chairman, LRAT-cum -II Addl. District Judge, West Godavari at Eluru.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Eluru.
196.	SMT. C. RAMA DEVI, Judge, Family Court-cum-VII Addl. District Judge, Eluru.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.
197.	SMT. S. SREE DEVI, Special Judge for SCs & STs (POA) Act-cum-VIII Addl. District Judge, Eluru.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Eluru.
198.	Y.V.S.B.G.PARDHA SARADHI IX Addl. District and Sessions Judge, Kovvur.	02.05.2016 To 15.05.2016		IV Addl. District and Sessions Judge, Tanuku
199.	K. KRISHNA MURTHY, III Addl. District & Sessions Judge, Bhimavaram.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Narsapur
200.	G. GOVINDA KESAVA RAO, IV Addl. District and Sessions Judge, Tanuku.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Narsapur
201.	P. KALYAN RAO, X Addl. District and Sessions Judge, Narsapur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Bhimavaram.
A.P. JUDICIAL ACADEMY SECUNDERABAD				
202.	SMT P. SREE SUDHA, Director, Andhra Pradesh Judicial Academy, Secunderabad	02.05.2016 To 15.05.2016		Senior Faculty Member -II, A.P. Judicial Academy, Secunderabad
203.	G.V. SUBRAHMANYAM, Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.	02.05.2016 To 15.05.2016		Senior Faculty Member - II, A.P. Judicial Academy, Secunderabad
204.	A.V.PARTHASARATHI, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.		17.05.2016 To 30.05.2016	Director, Andhra Pradesh Judicial Academy, Secunderabad

- NOTE: 1. The orders are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the website is valid for availing summer vacation permission.**
- 2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.**
- 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.**


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Director, Andhra Pradesh Judicial Academy, Secunderabad.

6. THE DISTRICT AND SESSIONS JUDGES:

- Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
7. The Labour Courts – I, II and III, Hyderabad.
 8. The Chairman, Co-operative Tribunal, Hyderabad.
 9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Anantapur, Guntur, Godavarikhani, Karimnagar District, Visakhapatnam and Warangal.
 10. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
 11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
 12. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
 13. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad
 14. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
 15. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
 16. **The Central Project Coordinator, High Court of Judicature at Hyderabad**
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)

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